

Train stoppage at Moulali

2615. SHRI NANDI YELLAIAH: Will the Minister of RAILWAYS be pleased to state :

(a) whether Government propose to make Moulali Railway Station a stoppage for express and fast passenger trains, in view of the thousands of passengers from Moulali and surrounding areas; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA): (a) and (b) At present, Maulali station is served by four pairs of trains including 7405 / 7406 Hyderabad-Tirupati Krishna Express. Provision of stoppage of additional train at this station has been examined but not found justified.

Railway land

2616. DR. ARUN KUMAR SARMA: Will the Minister of RAILWAYS be pleased to state:

(a) the total land area under the Railways, the land under actual use of the railways, the land under illegal encroachment by the railway staff and that by others, Division-wise;

(b) the area given on lease for commercial purposes and the annual revenue being earned therefrom; and

(c) the action taken to evict encroachments during the last three years, achievements made and the major reasons for failure of the eviction drive, Division-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA): (a) and (c) The details regarding total land area, land under actual use, and land under encroachments in Hectare as on 31.03.2002 are as under. The Division-wise achievements in removal of encroachments is as given in the last column. Railways are engaged in a continuous exercise to free their land from encroachments. However, results in removal of encroachments vary from Division to Division depending on various factors including co-operation from the concerned State Government authorities.